

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1167

ANSWERED ON:16.11.2010

HIGH SECURITY REGISTRATION PLATES FOR MOTOR VEHICLES

Shantha J.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether high security registration plates have been made mandatory for motor vehicles in the country;
- (b) if so, the details thereof and implementation thereon State-wise;
- (c) the problems reported, if any, by State Governments for their early implementation;
- (d) whether Government of Karnataka has sought any clarification in this regard or sought time for implementation of the same; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Sir.

(b): The High Security Registration Plates contain various security features such as use of chromium hologram and retro-reflective film, alpha-numeric laser numbering, embossing of registration numbers on the plates, use of tamper proof snap lock to fit the rear registration plate etc. which would make removal, tampering or counterfeiting of such plates difficult. The scheme has to be implemented by the States / UTs. As per the information available, so far, the scheme has been implemented by the States of Meghalaya, Sikkim and Goa.

(c): No State Government has reported any problem in the implementation of the scheme to this Ministry.

(d): No, Sir.

(e): Does not arise.